

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

No:- 150
Dated:- 31/05/11

Officers named in Column No. 2 of the below table are asked to furnish copies of Judgments (Civil and Criminal, one each) delivered by them in the month and year as shown against their name in Column Nos. 4, 5 & 6:

S. No.	Name of the Officer	Present Posting	Year 2008	Year 2009	Year 2010
(1)	(2)	(3)	(4)	(5)	(6)
1	Yashpaul Bournay	Chief Judicial Magistrate, Srinagar	November (Civil)	April (Criminal)	Nil
2	Jaffer Hussain Beig	Joint Registrar (Judl.), Jammu.	January (Civil)	March (Criminal)	Nil
3	Ashok Kumar	CJM, Doda.		May (Civil)	November (Criminal)
4	Sikender Azam	Vide High Court Order No.162 dated 19.5.2010, the officer has been placed under suspension and attached with High Court wing, Jammu.	January (Criminal)	April (Civil)	Nil
5	Mohan Singh Parihar	CJM, Jammu	May (Civil)	Nil	September (Criminal)
6	Mohd Ibrahim Wani	Chief Judicial Magistrate, Bandipora	November (Civil)	Nil	December (Criminal)
7	Sham Lal Lalhal	CJM, Rajouri	Nil	July (Civil)	October (Criminal)
8	Mohammad Ashraf Malik	CJM, Pulwama	March (Civil)	Nil	December (Criminal)
9	Kausar Ahmad Qureshi	Sub-Judge/CJM, Sopore	Nil	November (Criminal)	March (Civil)
10	Ravinder Nath Wattal	Electricity Magistrate, Jammu.	January (Civil)	November (Criminal)	
11	Parvez Hussain Kachru	Chief Judicial Magistrate, Budgam.	July (Criminal)	Nil	March (Civil)
12	Mohinder Kumar Sharma	Chief Judicial Magistrate, Udhampur.	Nil	December (Criminal)	July (Civil)
13	Zubair Ahmad Raza	Sub-Judge, Nowshera	Nil	December (Criminal)	October (Civil)
14	Madan Lal	Sub Judge, Kupwara	September (Criminal)	May (Civil)	Nil
15	Yashpal Kotwal	Passenger Tax, Magistrate, Jammu	Nil	February (Criminal)	March (Civil)
16	Ms. Jeema Bashir	Chief Judicial Magistrate, Anantnag.	Nil	December (Civil)	March (Criminal)
17	Jawad Ahmad	Joint Registrar (Judl.), Srinagar.	February (Criminal)	Nil	December (Civil)
18	Ms. Kalpana Revo	Sub Judge, Ramnagar.	Nil	December (Criminal)	April (Civil)

19	S. C. Kattal	Sub-Judge, LRP, High Court, Jammu	February (Civil)	August (Criminal)	Nil
20	Jatinder Singh Jamwal	Excise Mag., Jammu	September (Civil)	Nil	December (Criminal)
21	Verinder Singh Bahu	Sub-Judge/CJM, Handwara	Nil	May (Civil)	December (Criminal)
22	Khalil Ahmad Choudhary	Spl. M. M. (T), Jammu	September (Civil)	Nil	March (Criminal)
23	Rajeev Gupta	Sub-Judge, LRP, High Court Jammu. Presently attached with Director State Judicial Academy.	July (Criminal)	March (Civil)	Nil
24	Chain Lal Bavoria	Sub Judge, Bhaderwah	December (Civil)	Nil	October (Criminal)
25	Ms. Rupali Ratta	Sub-Judge, LRP, High Court, Jammu	November (Criminal)	February (Civil)	Nil
26	Suneet Gupta	CJM, Shopian	May (Civil)	Nil	December (Criminal)
27	Sobha Ram Gandhi	CJM, Samba	Nil	December (Civil)	May (Criminal)
28	Ms. Masarat Shaheen	Passenger Tax & Electricity Magistrate, Srinagar.	October (Civil)	Nil	December (Criminal)
29	Mirza Riyaz-ul Haq	Sub-Judge, Surankote.	May (Civil)	December (Criminal)	Nil
30	Ritesh Kumar Dubey	Sub Judge, Vailoo.	May (Criminal)	Nil	December (Civil)
31	Mehmood Ahmad Choudhary	Sub-Judge (Electricity Magistrate) Pattan	March (Civil)	Nil	November (Criminal)
32	Kamlesh Pandita	Sub Judge, Katra	October (Civil)	November (Criminal)	Nil
33	Ranbir Singh Jasrotia	Sub Judge, Railway Magistrate, Jammu.	April (Civil)	Nil	October (Criminal)
34	Sarfraz Husain Shah	Sub-Judge, Uri	Nil	March (Criminal)	November (Civil)
35	Ms. Masarat Roohi	Forest Magistrate, Srinagar	Nil	February (Criminal)	December (Civil)
36	Balbir Lal	Sub-Judge(Electricity Magistrate), Bijbehara	November (Civil)	Nil	December (Criminal)
37	Ashwani Kumar	CJM, Kishtwar	September (Criminal)	Nil	November (Civil)
38	Ms. Kusum Lata Pandita	CJM, Ramban	Nil	July (Civil)	October (Criminal)
39	Aijaz Ahmad Khan	Spl. M. M. (T), Srinagar	November (Civil)	July (Criminal)	Nil
40	Deepak Sethi	Chief Judicial Magistrate, Kathua	October (Criminal)	Nil	May (Civil)
41	Sunil Sangra	Vide High Court Order No.161 dated 19.5.2010, the officer has been placed under suspension and attached with, High Court wing, Jammu.	December (Civil)	March (Criminal)	Nil
42	Mohd Ashraf Khan	Sub Judge , Kulgam	October (Civil)	November (Criminal)	Nil
43	Mohd. Rafiq Chak	Sub-Judge, Jammu	August (Criminal)	Nil	April (Civil)
44	Abdul Nasir	City Judge, Srinagar.	June (Criminal)	Nil	December (Civil)

45	Rajesh Kumar Abrol	CJM, Poonch.	Nil	December (Civil)	February (Criminal)
46	Surinder Singh	City Judge, Jammu	Nil	March (Criminal)	October (Civil)
47	Javaid Ahmad Geelani	Sub-Judge, Baramulla	July (Criminal)	Nil	February (Civil)
48	Mohd. Amin Mir	Municipal Magistrate, Srinagar	August (Criminal)	July (Civil)	Nil
49	Ajay Kumar Gupta	Sub-Judge Electricity Magistrate), Batote	October (Civil)	February (Criminal)	Nil
50	Sudhir Kumar	Sub Judge, Leave Reserve Post, High Court, Jammu.	December (Civil)	May (Criminal)	Nil
51	Om Parkash Thakur - I	CJM, Reasi	Nil	July (Criminal)	November (Civil)
52	Gowhar Majid Dalal	Judge, Small Causes Court, Srinagar.	Nil	February (Civil)	March (Criminal)
53	Vishaish Kumar Parihar	CJM, Kargil	December (Criminal)	October (Civil)	Nil
54	Javed Alam	CJM, Ganderbal	Nil	February (Civil)	December (Criminal)
55	Mehraj-ud-Din Sofi	CJM, Leh	February (Criminal)	Nil	October (Civil)
56.	Surjit Singh Bali	Municipal Magistrate, Jammu.	Nil	January (Criminal)	February (Civil)

Where, however, an officer at the required time was working on a post on which he had to write no judgment, the judgment delivered in the same month of corresponding year given in column No. 2 below may be provided:-

(1)	(2)
2008	2005
2009	2006
2010	2007

Copies of judgments should reach the office of Registrar General by 15th June, 2011.

NO: 3310-60/68
Dated 31/05/2011

J. R. Kotwal
(J. R. Kotwal) 31.5.2011
Registrar General

